

LOK SABHA

UNSTARRED QUESTION NO. 3849  
TO BE ANSWERED ON 19<sup>th</sup> March, 2017

Sale Point of Crude Oil

3849: SHRI DUSHYANT SINGH:

पेट्रो लयम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether any sale point for crude oil has been set by M/s Cairn India for the State of Rajasthan and if so, the details thereof;
- (b) whether sale point for Rajasthan crude has not been fixed in Rajasthan despite commitment and undertaking given by the Operator Company and if so, the details thereof;
- (c) whether the Government intends to take any action on violation of the decision given by ministry vide letter dated 14.01.2009; and
- (d) if so, details thereof and if not, reasons therefor?

**ANSWER**

पेट्रो लयम एवं प्राकृतिक गैस मंत्रालय मंत्री

(धर्मेन्द्र प्रधान)

MINISTER OF PETROLEUM & NATURAL GAS  
(SHRI DHARMENDRA PRADHAN):

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(a) to (d): As per Production Sharing Contract (PSC) of the block RJ-ON-90/1, operated by Cairn India Limited, delivery point is the outlet flange of delivery facility which in this case is Barmer, Rajasthan. The crude produced from the block is being processed at Mangla Processing Terminal (MPT) in Barmer. However, PSC also provides that different delivery points may be established for sales to Government and other sales with approval of Government of India. In order to facilitate crude evacuation from the block, as there were no refining facilities in the state of Rajasthan, and after considering various options, Government approved laying of heated pipeline from Barmer to Salaya. In 2009, Government had agreed to shift delivery point from Salaya to Bhogat terminal at Gujarat coast due to ecological consideration and non-feasibility of delivery point at Salaya to facilitate the crude evacuation from Bhogat and set up additional delivery points at Radhanpur, Viramgram in Gujarat.

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